## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong 3rd November, 2015

NO.HCM.II/123/2015/3253: It is hereby notified that the Hon'ble High Court of Meghalaya is pleased to declare 4<sup>th</sup> November, 2015 (Wednesday) as Holiday on account of "Nongkrem Dance" for the High Court of Meghalaya, Shillong as well as the Subordinate Civil and Criminal Courts, East Khasi Hills, Shillong and in lieu thereof 28<sup>th</sup> November, 2015 (Saturday) will be a working day.

Further, 13th November, 2015 has been declared as Holiday on account of "Wangala Festival" instead of 6th November, 2015.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/3253 A

Dated, Shillong 3rd November, 2015

## Copy to:-

- The District & Sessions Judge, Shillong / Jowai / Nongpoh / Nongstoiň / Willimnagar / Tura.
- The Registrar attached to Hon'ble the CJ's Secretariat, High Court of Meghalaya, Shillong.
- 3. The Registrar (Admn), High Court of Meghalaya, Shillong.
- The Joint Registrar –cum– OSD in Hon'ble Chief Justice Secretariat, High Court of Meghalaya, Shillong.
- The Joint Registrar –cum- Secretary to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- The Dy. Registrar attached to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
- The Assistant Registrar (Judl), High Court of Meghalaya, Shillong.
- 8. The Assistant Registrar (Estt), High Court of Meghalaya, Shillong.
- The Librarian -cum- R.O., High Court of Meghalaya, Shillong.
- The Private Secy. to Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secy. to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
- 12. The Private Secy. to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.

- 13. The PRO/Court Officer, High Court of Meghalaya, Shillong.
- 14. The System Analyst, High Court of Meghalaya, Shillong.
- 15. The President/Secretary, High Court Bar Association, Shillong.
- 16. The President/Secretary, Shillong Court Bar Association, Shillong.
- 17. The Superintendent, High Court of Meghalaya, Shillong.
- 18. The Senior Translator (In-charge Stationary), High Court of Meghalaya, Shillong.
- 19. Notice Board:

20.Office File.

REGISTRAR GENERAL